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## (2024) 11 NCDRC CK 0075

## **National Consumer Disputes Redressal Commission**

Case No: Revision Petition No. 1176 Of 2017

Rathindra Chakrabarty APPELLANT

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Dinesh Sikdar RESPONDENT

Date of Decision: Nov. 22, 2024

**Acts Referred:** 

• Consumer Protection Act, 1986 - Section 21, 21(1)(b)

Hon'ble Judges: Subhash Chandra, Presiding Member; Avm J. Rajendra, Avsm Vsm (Retd.),

Member

Bench: Division Bench

Advocate: A Subhashini, Parth Awasthi

Final Decision: Disposed Of

Judgement